GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1544
ANSWERED ON:06.03.2013
AIRCRAFT ACCIDENT INVESTIGATION BUREAU
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the present status of the Aircraft Accident Investigation Bureau (AAIB);
- (b) whether the Government has finalised the mandate of AAIB in the country;
- (c) if so, the details thereof and if not, the reasons for delay, and;
- (d) the details of the steps taken by the Government in this regard and the time by which the said Bureau is likely to be operational in the country?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

- (a) to (d): The Aircraft Accident Investigation Bureau (AAIB) has been set up vide Ministry?s order dt. 30.07.2012 and is presently operational. The functions of the AAIB have been defined in the Aircraft (Investigation of Accidents and Incidents) Rules, 2012. Some of the major functions of the AAIB are as follows:
- # Obtain Preliminary report either through his own officer or any person authorized by it.
- # Facilitate the investigation and administrative work of the Committees and Courts whenever necessary.
- # Receive and process the reports of Courts and Committees of Inquiry.
- # Follow-up the recommendations made by Courts and Committees of Inquiry and to ensure that the same are implemented by the concerned agencies.
- # Formulate safety recommendation on the basis of safety studies, including induction of new technology to enhance safety conducted from time to time.